## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 3090 ANSWERED ON 08/08/2023

#### **CHALLENGES UNDER PMGSY**

#### **3090. SHRI MARGANI BHARAT:**

#### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Pradhan Mantri Gram Sadak Yojana (PMGSY) has been suffering from challenges such as lack of dedicated funds, limited involvement of the Panchayati Raj Institutions, inadequate execution and contracting capacity, less working season and difficult terrain particularly in Hill States, scarcity of the construction materials and security concerns particularly in Left Wing Extremism (LWE) areas;
- (b) if so, the details of measures taken/being taken by the Government to resolve the same alongwith the effects of the same; and
- (c) the other proposed measures to be taken to resolve such challenges?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

### (a) The vertical-wise details of achievement under Pradhan Mantri Gram Sadak Yojana (PMGSY) are given below:

| Vertical  | Sanctioned      |                           |                   | Completed       |                           |                   | Balance         |                           |                   |
|-----------|-----------------|---------------------------|-------------------|-----------------|---------------------------|-------------------|-----------------|---------------------------|-------------------|
|           | No. of<br>Roads | Road<br>Length<br>(in km) | No. of<br>bridges | No. of<br>Roads | Road<br>Length<br>(in km) | No. of<br>bridges | No. of<br>Roads | Road<br>Length<br>(in km) | No. of<br>bridges |
| PMGSY-I   | 1,64,686        | 6,45,189                  | 7,484             | 1,62,575        | 6,22,391                  | 6,817             | 2,111           | 7,377                     | 667               |
| PMGSY-II  | 6,692           | 49,857                    | 763               | 6,446           | 48,612                    | 712               | 246             | 728                       | 51                |
| RCPLWEA   | 1,342           | 12,100                    | 705               | 684             | 8,101                     | 303               | 658             | 3,936                     | 402               |
| PMGSY-III | 13,473          | 1,03,979                  | 2,142             | 6,705           | 63,280                    | 409               | 6,768           | 40,052                    | 1733              |

As per the programme guidelines of PMGSY, the execution of works under the scheme is the responsibility of the State Governments. The release of funds to the State for implementation of PMGSY is done on the basis of the proposal received from the State and depends, interalia, on works in hand, execution capacity of the State and unspent funds available with the State. There is no constraint in terms of lack of dedicated funds for the implementation of the programme.

The PMGSY draws upon the model of decentralized network planning for rural roads with full involvement of the three-tier Panchayati Raj Institutions as well as Hon'ble Members of Legislative Assemblies and Parliament.

While implementing the scheme, challenges like issues of land acquisition, forest clearance, court cases, execution & contracting capacity of States, lack of response to tenders, law and order issues, timely availability of the construction materials such as gravel, moorum, sand stone aggregate bitumen, machinery, personnel to handle machinery etc. came in the way which impacted the progress of the scheme in few locations. For North-Eastern and Hill States, some additional issues like adverse climatic conditions, tough terrain, short working season etc. were also reported.

- (b) & (c) The Ministry of Rural Development has taken a number of initiatives to meet the above challenges faced by the States for completion of the sanctioned works within the time-line prescribed in the programme guidelines, some of which are given below:-
  - The State Governments are also regularly advised to convene meetings with the concerned authorities to expedite matters relating to land issues, forest clearances, etc so that works can be completed without delay.
  - The Operational Manual of the PMGSY has been amended to ensure that all works sanctioned under scheme commence on ground within 72 days from the date of sanction.
  - States have been requested to augment executing capacity and contracting capacity and their compliance in this regards is regularly reviewed.
  - $_{\circ}$  Bidding document provisions have been rationalized.
  - Training is imparted to field engineers and contractors as well as their staff for capacity building.
  - The Ministry has also conducted number of Contractor's Outreach Programmes in the States to attract the Contractors in the implementation of PMGSY.

- In order to encourage locally available materials and use of green technologies, Vision Document on New Technology Initiatives & Guidelines-2022 was issued by the Ministry.
- Information Technology is being used for reporting and monitoring of the progress.

The progress of implementation of rural roads under PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/ **Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA)** Member of Parliament (LS) monitors the headed by Hon'ble implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings/monthly review meetings are also held by Secretary/Additional Secretary/Joint Secretary. Ministry **Development** with Chief of Rural Secretaries/Principal Secretaries of the States.

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